## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 160 / ALD / 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: MIS. Ray Duplese Put Ltd Us. MIS Sandhana Papense SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of IXB Code of 2016 Put Ltd.

SI. NO.

Name

Designation

Representation

Signature

1.

2.

## CP NO.160/ALD/2017

None for the parties. The present petition is filed as a fresh case under Section 9 of the I & B Code, 2016.

The registry is directed to make scrutiny of the case and to furnish its report.

Further, a formal notice be issued to the Corporate Debtor Company.

The matter to be listed on 29th November, 2017

Dated:15.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)